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**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION NO. 146/2011

Date of Order: 26.05.2011

CORAM:

HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER

Smt. Babli Devi W/o late Shri Shankar Lal Varhat, aged about 45 years, R/o Village Serawada, PO Bokhla, Dist. Dungarpur, at present employed on Group 'D' post at Shimalwara, BSNL, under SDO Telegraph Dungarpur, Dist. Banswara.

...Applicant

Mr. A.K. Kaushik, counsel for applicant.

VERSUS

1. Bharat Sanchar Nigam Ltd., through its Chairman & Managing Director, Corporate Office, Bharat Sanchar Bhawan, Harish Chandra Mathur Lane, Janpath, New Delhi – 110001.
2. The Chief General Manager Telecommunication, Bharat Sanchar Nigam Ltd., (A Govt. of India Enterprises), Rajasthan Circle, Sardar Patel Marg, Jaipur – 08.
3. The General Manager Telecom District, BSNL, Banswara – 327001.

....Respondents.

ORDER

(Per Dr. K.B. Suresh, Judicial Member)

Heard Shri A.K. Kaushik, the learned counsel for the applicant.

2. After hearing, I feel that it would be proper to direct the respondents to consider the case of the applicant for transfer to her choice station namely Dungarpur City as per the transfer policy and instruction in regarding to posting of employees on completion of two years tenure at difficult station, within a period of two months next. Ordered accordingly.
3. The Original Application is, thus, allowed to the limited extent as stated above at the time of admission itself. No order as to costs.

(Dr. K.B.Suresh)
Judicial Member